

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

O.A. NO. 663 OF 2023

IN THE MATTER OF:-

News item published in Indian Express dated 07.10.2023 titled "GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday".
.....Applicant

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Through



RUJA KALRA
Standing Council MCD
Chamber No.430, Block-I,
Delhi High Court, New Delhi
Mob:- 9312839323

NEW DELHI

DATERD 22/11/2024

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI
O.A. NO. 663 OF 2023

IN THE MATTER OF:-

News item published in Indian Express dated 07.10.2023 titled "GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday".
.....Applicant

Affidavit of Sh. R. K. Arunesh S/o Sh. C.M. Arunesh, Aged about 50 years, EMS Department, HQ, Municipal Corporation of Delhi, on behalf of the MCD.

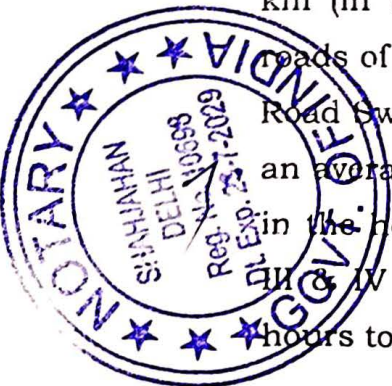
I the above named deponent do hereby solemnly affirm and declare here as under:-

That I am presently working as Executive Engineer, in DEMS, HQ, MCD with the facts of the case on the basis of the record maintained and made available by the concerned departments of MCD, in this regard and as such am competent to depose and swear the present affidavit on behalf of the Respondent/MCD.

That in compliance of the directions passed by this Hon'ble Tribunal, the status is entailed herein. The various steps / measures taken by Municipal Corporation of Delhi to control air pollution are enumerated herein below:-

1. **MECHANICAL ROAD SWEEPERS (MRS):**

- MCD has 52 nos. of Mechanical Sweepers having capacity of 6.5cum and 4.5cum and the same are in operation to sweep approx. 3000 km (in terms of 12ft width) of road length. All the major arterial roads of Delhi maintained by PWD are being swept using Mechanical Road Sweepers (MRS). Approx. 1700 km of road length is swept with an average of 30-35 km per day and main emphasis have been given in the hotpot areas. As per direction from CAQM under GRAP stage III & IV the time of deployment of MRSMs is increased from eight hours to ten/twelve hours as per the requirement.



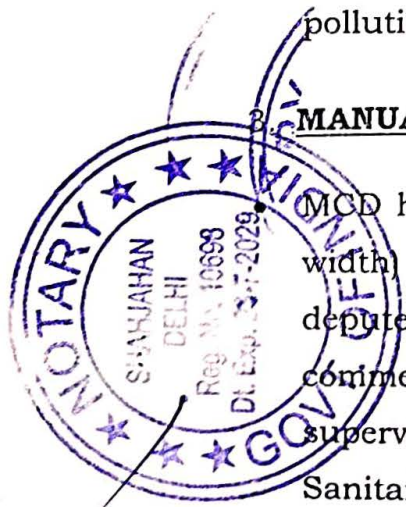
- All Mechanical Sweepers have been provided GPS system for real time monitoring.
- Approx. 150 MT per day dust collected by all 52 MRSMs is being dumped in designated sites.
- 18 nos. of new MRSMs are under procurement. The case is under approval from competent authority.

2. SPRINKLING OF WATER ON ROADS:

- MCD has a fleet of 195 nos. of Water Sprinklers/ Jetting machines and 28 nos. of mobile Anti-smog gun (ASGs) have been deployed on various roads to abate dust pollution. The frequency of water sprinklers deployment has been increased in the hotspots area as per the various stages of GRAP.
- The average length covered for water sprinkling is approx. 1400 km per day by 130 nos. of Water Sprinklers.
- Treated STP water is being used for sprinkling in these water sprinklers.
- The frequency of water sprinklers deployment is increased in the hotspots area as per the various stages of GRAP.
- These Water Sprinklers are being tracked through GPS with real time monitoring.
- Dust Suppressant is being used in the sprinkling to mitigate the dust pollution.

MANUAL SWEEPING:

MCD has a total length of 15582 km colony roads (in terms 12 feet width) which is swept by approx. 57500 nos. of safaikaramcharis deputed in various wards under jurisdiction of MCD. In market/commercial areas it is done twice daily. Their activities are supervised beat wise through Assistant Sanitary Inspectors (ASIs)/ Sanitary Inspectors (SIs) under overall supervision of Sanitation Superintendent.



4. PROHIBITION OF OPEN BURNING:

- MCD has constituted 372 nos. of Surveillance teams constituting 1295 nos. of officers to check the open burning and illegal C&D waste dumping under its jurisdiction for Winter Action Plan.
- Out of which 226 teams and 733 personnel are exclusively deployed to check open/ biomass burning in two shifts.
- Challans imposed by these teams against defaulters for the month of October 2024 are as under:
 - Open burning challans - Nil.
 - C&D sites – 398 nos. challans, amounting to Rs. 96,35,000/- and out of this Rs. 4,20,000 has been realized.

5. DUST CONTROL AND MANAGEMENT CELL (DCMC):

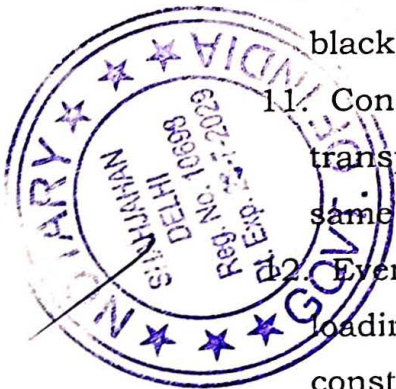
- As per direction of CAQM, this cell has been constituted which monitors the activities related to control air pollution and monthly report is being sent to Department of Environment, GNCTD. Regular meetings of DCMC are held under the chairmanship of nodal officer and the minutes of the same is sent to GNCTD. The direction received from CAQM, CPCB and Pr. Secretary (Env.) time to time are implemented by zonal staff.

6. DUST CONTROL AT CONSTRUCTION SITES:

- 669 nos. of sites have been registered on DPCC C&D web Portal. The sites are physically visited/inspected by teams and action is taken for not complying with the dust mitigation measures including levy of environment compensation and stoppage of work.
- Out of which 146 teams and 562 personnel are exclusively deployed to check illegal dumping & construction sites in two shifts
- Building department, MCD has issued 398 nos. of challans amounting to Rs. 96,35,000/- and out of this Rs. 4,20,000 has been realized during the month October 2024.



- The following dust mitigation measures are being enforced on these sites:
 1. Dust/wind breaking walls of appropriate height around the periphery of the construction site.
 2. Installation of Anti-Smog Gun(s) on sites above 5000 sqm.
 3. Tarpaulin or green net on scaffolding around the area under-construction and the building.
 4. All vehicles including carrying construction material and construction debris of any kind should be cleaned and wheels washed.
 5. All vehicles carrying construction material and construction debris should be fully covered and protected.
 6. All construction debris and construction material of any kind should be stored on the site and not dumped on public roads or pavements.
 7. No loose soil or sand or Construction & Demolition Waste or any other construction material that causes dust shall be left uncovered.
 8. No grinding and cutting of building materials in open area. Wet jet should be used in grinding and stone cutting.
 9. Unpaved surfaces and areas with loose soil to be adequately sprinkled with water to suppress dust.
 10. Roads leading to, or at construction sites must be paved and blacktopped i.e., metallic roads (for >20,000 m² built up area).
 11. Construction and demolition waste should be recycled on-site or transported to authorized recycling facility and due record of the same should be maintained.
 12. Every worker working on construction site and involved in loading, unloading and carriage of construction material and construction debris should be provided with dust mask to prevent inhalation of dust particle.



13. Arrangement should be provided for medical help, investigation and treatment to workers involved in the construction of building and carry of construction material and debris relatable to dust emission.
14. Dust mitigation measures shall be displayed prominently at the construction site for easy public viewing.
- All projects have been asked to adopt effective dust control measures (wind breakers, dust screens, water sprinkling, dust suppressing and soil stabilization measures etc.) and deployment of adequate numbers of anti-smog guns, in proportion to the area of the construction sites as under:
 - a) At least 1 for a total construction area between 5,000-10,000 sqm,
 - b) At least 2 for a total construction area between 10,001-15,000 sqm,
 - c) At least 3 for a total construction area between 15,001-20,000 sqm,
 - d) At least 4 for a total construction area >20,000 sqm.
 - MCD has designated 106 nos. of sites for dumping of C&D waste/ debris in various wards out of this 55 nos. of C&D local dumping sites at ward level are being improved by way of barricading/ water sprinklers in coordination with C&D plant concessionaire to cater C&D waste in proper manner. It is ensured that transportation of C&D waste is done in covered vehicles. The C&D waste dumped at C&D plants are fully covered and regular sprinkling is carried out in the premises with the Anti-smog guns & Water Sprinklers.

On 32 nos. of constructions sites 95 nos. of ASGs have been installed by project proponents and are regularly inspected by dedicated teams.

7 ANTISMOG GUNS (ASGs):



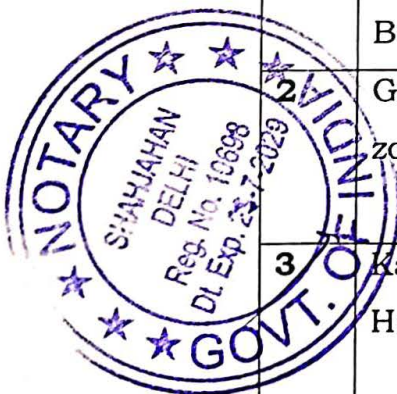
- Total 20 nos. of antismog guns have been installed at various MCD facilities to control air pollution. These ASGs are used to suppress suspended dust.

S. No.	Sites (Place of deployment)	No. of Mobile Anti-smog guns Deployed
1	SLF Bhalswa	1
2	SLF Okhla	8
3	SLF Ghazipur	1
4	C&D plant (Rani Khera&Burari Jahangir Puri)	3
5	C&D waste processing plant Bakkarwala	2
6	C&D plant Shastri Park	1
7	Under construction Engineered SLF at Tehkhand	2
8	Hotspot Anand Vihar	2
Total		20

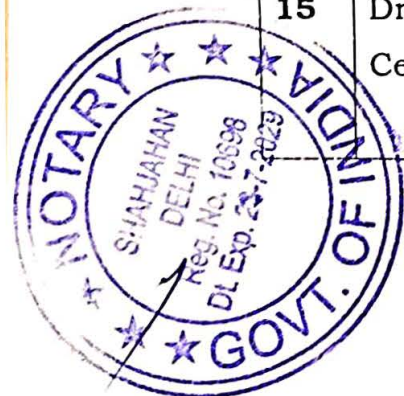
8. ANTISMOG GUNS (ASGs) ON HIGH RISE BUILDINGS:

- MCD has installed 15 nos. anti-smog guns on identified high rise buildings.

S. No.	High rise buildings	Location
1	Civil lines zonal Building	16, Rajpur Rd, Kamla Nehru Ridge, Civil Lines, Delhi-110054.
2	Green park zonal Building	Sri Aurobindo Marg, Block A, Green Park Extension, Green park, New Delhi, Delhi 110016.
3	Kasturba Hospital	Neal Jama Masjid Mero Station, Gate No. I, Kasturba Hospital Marg. Old Delhi, New Delhi, Delhi 110006
4	House Tax Building Lajpat Nagar	DPT Commissioner Office, Jai Vihar Road, Lajpat Nagar 2, Delhi - 110024.



5	Najafgarh Zonal Building	Najafgarh-Dhansa Road, Near, Dhansa Bus Stand, Najafgarh, New Delhi, Delhi 110043.
6	Kalkaji Hospital	Kalkaji PSMS Hospital/M&C W Center DD Block Kalkaji New Delhi 1.10019
7	Balak Ram hospital	Near Timarpur Police Station, Timarpur, Delhi - 110054,
8	Shahdara North Zonal Building	Near Shyam Lal College, Shahdara, Delhi- 1.10032.
9	West Zone, Zonal Building	Shivaji Place, Shivaji College Road Near West Gate Mall, Raja Garden, New Delhi, Delhi 110027.
10	Nigam Bhawan Kashmeri Gate	Nigam Bhawan, Old Hindu Collage, New, Chabi Ganj, Mori Gate, New Delhi, Delhi 110006.
11	Tilak Nagar Hospital	3, Jail Rd, Old Market, Block 18, Ashok Nagar, New Delhi, Delhi 110027.
12	Swami Dayanand Hospital	C-B lock Dilshad Garden, adjacent Landmark: IHBAS cum GTBH, UCMS, New Delhi, Delhi 110095.
13	Tagore Garden, Community Hall	Block BA, Tagore Garden, Near DESU office, Tagore Garden Extension, Delhi - 110027.
14	Rohini Zone Building	Institutional Area, Sector 5, Rohini, Delhi, 110085.
15	Dr. S.P.M Civic Centre	Dr. S.P.M. Civic Centre, Minto Road, SKD Basti, Press Enclave, Ajmeri Gate, New Delhi, Delhi 110002.



9. **HOTSPOTS:**

- Delhi has 13 hotspots namely Narela, Bawana, Mundka, Wazirpur, Rohini, R.K. Puram, Okhla, Jahangirpuri, Anand Vihar, Vivek Vihar, Punjabi Bagh, Ashok vihar and Dwarka based on AQI measured high CAQMS installed by GNCTD Delhi.
- The concerned Dy. Commissioner of the zone is the nodal officer of each hotspot. Various actions taken by the Zonal Offices include, checking of illegal dumping of garbage/plastic waste removal of C&D waste and penalizing the violators through challans. A number of actions are being taken in the field to control air pollution in regular coordination with other stakeholders like DDA, PWD, Delhi Traffic, DMRC, I&FC, DJB and Delhi Police etc. which include paving of unpaved roads, patch repair work of potholes, greening of open areas, daily water sprinkling & mechanized sweeping of roads. Further, all out efforts are also being made to ensure that all necessary measures have been taken at the construction sites to prevent dust emission.

10. **GREENING AND ROAD SIDE PLANTATION:**

- Horticulture Department, MCD, has taken up greening of open areas, parks, municipal institutions, roads, beautification of flyovers to provide maximum greenery to control road dust through mass tree/shrub plantation, ground covers, climbers etc.
- Only the roads having Right of way (ROW) less than 60ft are maintained by MCD. There is no central verge on these roads. MCD has planted 363587 [160436 nos. of trees and 203151 nos. of shrubs] in its jurisdiction for the period April to September 2024 against the target 619000 [236000 (trees) & 383000 (Shrubs)] for the financial year 2024-25, which will help in reducing air pollution.



11. **AIR POLLUTION ACTION GROUP (A-PAG) PROJECT ON "ABATEMENT OF AIR POLLUTION THROUGH DISPERSED SOURCES":**

- MCD in collaboration with Air-pollution Action group (A-PAG) on the direction of Commission for Air Quality Management (CAQM) in the NCR and Adjoining Areas, implementing a project "Abatement of air pollution through dispersed sources". Complaints related to dispersed sources like illegal dumping of C&D waste/garbage, unpaved roads, potholes, and patchwork, construction sites are identified and uploaded on MCD 311 app and accordingly actions are being taken by the field staff to resolve these complaints. This is monitored regularly by CAQM and Pr. Secretary (Env.), GNCTD wherein all stakeholder departments like DDA, PWD, DSIIDC, DMRC, CPWD, I&FC, DJB, NHAI, DUSIB, NCRTC and Delhi Traffic Police report their complaint resolution status.

12. **ELECTRIC VEHICLE CHARGING STATIONS:**

- MCD is making all out efforts to promote e-mobility. For electric vehicles (EVs) total 308 charging stations have been made operational so far and permission granted for 570 sites for this financial year.

13. **IMPROVEMENT AND REPAIR OF ROADS:**

- During period from April to October, 2024 roads in a length of 90 km has been resurfaced/repaired.
- MCD has repaired approx. 11,398 nos. of potholes covering the area of 34,853 sqm during April to October, 2024. Moreover, it is a routine process to check newly occurred potholes and repair the same on the priority.



14. **CONSTRUCTION AND DEMOLITION WASTE PROCESSING FACILITIES:**

- At present total C&D Waste generation in Delhi is approx. 6000 TPD. MCD is processing 5000 TPD C&D waste at four processing facilities namely Bakkarwala (1000 TPD), Ranikhera (1000 TPD), Shastri park (1000 TPD) and Jahangir Puri/ Burari (2000 TPD).
- The work of construction of 1000 TPD C&D plant at Tehkhand is in progress. This will cater to Central and South Zone of MCD.
- MCD has 106 C&D waste dumping sites for the general public. Malba from these points are removed on regular basis by the C&D Contractor.
- MCD has already made compulsory use of recycled C&D products in all the construction/civil works as per C&D waste management rules 2016. In case of building works, it is 2 % processed/recycled products and in case of road works, it is 10% processed/recycled material are to be used.
- From C&D plant MCD is using various recycle materials like Dry Brick Aggregate, as subgrade in the construction of road/lanes, Interlocking tiles are also being used in the construction of side berms, Dust to make base of the roads etc.

PARKING MANAGEMENT

RP Cell allotted the parking sites to contractors through open tendering after getting the required NOC from the Police Department. Directions are issued regularly to regulate parking sites as per terms and conditions of the agreement.

The existing agreement is live with parking contractors and they are paying monthly license fee. The sudden closure of existing contracts may attract litigation. However, an advisory has been issued vide no.

AC/RPC/MCD/2024/D-1964 dated 04.11.2024 to all parking contractors to strictly comply the directions for smooth traffic management. (copy attached as Annexure-A)

It is further informed that during the course of handing over of the parking sites, the information is given to the concerned Traffic Police to maintain parking as per allotted site map and ECS. Generally, in roadside, parking is allotted in single line. It is the jurisdiction of the concerned Traffic Police to remove the vehicles, parked beyond the parking map.

That the parking is an integral component of MCD. It is regulated in a proper manner, without disturbing the smooth flow of traffic. Mostly it is not allocated on main roads. Generally they are allocated inside complexes either on the land allocated by DDA or belonging to MCD. The maps and the mode of parking and all the measurements carried out through auto CAD are provided to Traffic personnel. They are well aware of the arrangements allocated to contractors. Any deviations against the measurements and sites are actionable. Traffic police is empowered to take action the status report is on the basis of reports received from R.P.Cell.

MCD has collected the parking charges from the shopkeepers on the notified roads. This amount was deposited in an ESCROW account. So far MCD has constructed 28 nos. of Multi-Level parking (MLP) and construction of 05 nos. of parking is in progress. The details of the same

are as under:

EXISTING MULTILEVEL PARKING IN MCD				
Sl. No.	Name of Parking	Zones	Capacity no. of 2 wheelers	Capacity no. of 4 wheelers
1	Hauz Khas (Multilevel)	South	Nil	360
2	Munirka (Multilevel)	South	Nil	200
3	New Friends Colony (Multilevel)	Central	Nil	318
4	Kalkaji (Multilevel)	Central	Nil	385
5	Rajouri Garden, J-Block (Multilevel)	West	Nil	234

6	Subhash Nagar (Multilevel)	West	Nil	339
7	Church Mission Road (MLUG)	City SP	51	519
8	Asaf Ali Road (MLUG)	City SP	150	1000
9	Parade Ground (MLUG)	City SP	517	1110
10	Stack Parking at Satbhirawan Road in WEA (Stack Parking)	KBZ	Nil	90
11	Stack Parking at Arya Nagar Behind Sheela Cinema (Stack Parking)	KBZ	Nil	93
12	Model Town (MLUG)	KPZ	Nil	86
13	Spark Mall, Kamla Nagar (MLUG)	KPZ	Nil	800
14	Lot E, Plot No.9A, Distt. Centre Rajender Place Multilevel	KBZ	38	42
15	Ground-IV in front of Plot No. 17-19, Rajender Place Multilevel	KBZ	123	99
16	Lot-D, at Distt. Centre, Rajender Place Multilevel	KBZ	160	108
17	Krishna Nagar, Multilevel car parking (MLUG)	Shahdara (South)	Nil	200
18	Firoz Gandhi Road, Lajpat Nagar	Central	Nil	246
19	Adhchini Village	South	Nil	56
20	DMRC Site, Green Park	South	Nil	136
21	Block 7 Subhash Nagar	West	Nil	236
22	Nizamuddin Basti	Central	Nil	86
23	Amar Colony, Lajpat Nagar	Central	Nil	81
24	Church mission, Bagh Diwar Market, Fatehpuri, Chandni Chowk	City SP	Nil	196
25	Shiva Market Pitampura	Rohini	Nil	500
26	Gandhi Maidan	City SP	Nil	2338
27	Qutab Road	City SP	Nil	174
28	Stack Parking at Nigam Bodh Ghat	City SP	Nil	95
Total			1039	10127

Proposed sites for multilevel parking are as under:

S. No.	Parking Sites	No. of ECS/ Cars	Total Plot Area (in sqm)	Date of completion
1	Bank Street Karol Bagh	500	4115	Under litigation
2	M-Block Market, GK-I	399	2245	31.12.2024

3	Punjabi Bagh Cremation Ground	225	5150	30.11.2024
4	Madipur, Punjabi bagh	276	2300	Under tender process
5	Preet Vihar	200	1948	Under pipeline
	Total	1600	11510	

The parking are constructed as per the availability of land in the vicinity of market. Two numbers of Multi-Level Parking (MLP) as mentioned at S.No. 18 & 23 have been constructed and are operational in Lajpat Nagar. These parking have a capacity of parking 246 & 81 nos. of four wheelers respectively.

16. **MCD 311 App**

The Municipal Corporation of Delhi has launched MCD 311 App on 01.05.2017. This MCD 311 Mobile App and web Portal Application is a valuable tool designed to help citizens/ general public to raise general complaints related to garbage issues, Construction and Demolition (C&D) waste, air pollution and other general issues. The complaint can be lodged through Mobile App (MCD 311- available on App Store and Play Store).

The MCD 311 application serves as a direct line of communication between citizens and MCD. Whether it's a missed garbage pickup, illegal dumping of MSW and C&D waste, open biomass/garbage etc. This platform facilitates an early and efficient resolution of the complaints.

The process for the mobile application related to 311 App is as under:

1. Download the App: Available on both Android and iOS platforms.

2. Create an Account: Sign up to easily track your reports and receive updates.

3. Submit a Complaint: Provide details about the issue, upload photo, and submit.



The App is running successfully and an average about 26000 (approx.) number of complaints are being received monthly and their disposal rate is quite satisfactory.

Wide publicity has already been made through various channels like social media, display of hoardings/ banners etc.

So far, total 7,28,341 nos. of complaints have been received from 01.07.2022 to 31.10.2024 on this 311 App against which 6,25,309 (85.85%) nos. of complaints have been resolved. This 311 App is being regularly monitored and reviewed at various levels regularly.

Total 11871 nos. of complaints of Air Pollution have been received in the month of October 2024 i.e. from 01.10.2024 to 31.10.2024 on 311 App against which 3547 nos. of complaint have been resolved and 8324 nos. of complaints are pending.

- 17. That zonal officers have been directed to strictly implement the revised GRAP guidelines issued by Commission for Air Quality Management (CAQM).

By Kalu

I identify the Deponent who has Signed in my Presence
VERIFICATION:

[Signature]

DEPARTMENT
EE (DEMS) HQ

22 NOV 2024

Verified at Delhi on this ____ day of November, 2024, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.


22 NOV 2024



[Signature]
DEPARTMENT
EE (DEMS) HQ

CERTIFIED THAT THE DEPONENT
Shri/Smt./M/s. _____ No. _____
S/o W/o D/o _____
Identified by _____
has solemnly affirmed before me at Delhi
on _____
that the contents of the affidavit
have been read & explained to me and
are true and correct to his & knowledge

[Signature]
Notary Public
[Signature]

	<p align="center">MUNICIPAL CORPORATION OF DELHI OFFICE OF THE ASSISTANT COMMISSIONER REMUNERATIVE PROJECT CELL DEPARTMENT (25th Floor), Civic Centre, New Delhi-110002</p>	<p align="center">77 Azadi Ka Amrit Mahotsav</p>
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No.AC/RPC/MCD/2024/D-1964


Dated: 04.11.2024

ADVISORY

Direction under Stage-II of Graded Response Action Plan (GRAP) of Commission for Air Quality Management in National Capital Region and Adjoining Areas is already in vogue. Under the circumstances, in order to cope with the increasing air pollution level all area inspectors are hereby directed the following for strict compliance:-

- (i) To ensure running of parking under proper demarcation of parking area and allotted ECS strictly as per allotted parking map.
- (ii) To ensure parallel/perpendicular parking strictly as per allotted ECS map in 45 degree angle as the case may be.
- (iii) To ensure no double/triple line parking to avoid traffic congestion.
- (iv) To ensure adequate number of parking attendant at the parking premises for better parking management.
- (v) To ensure installation of 'NO PARKING' board at the parking area in case of full parking situation as per allotted ECS.

Under the above circumstances, all relevant parking contractors are also hereby directed to abstain from such activity inside their respective parking premises which is against any direction of Commission for Air Quality Management. In case of found so, strict action as per terms and conditions of NIT including cancellation of parking site will be taken against the parking contractor.


 Assistant Commissioner
 RP Cell/ MCD

To,

All area inspectors and parking contractors

Copy for kind information to:

Deputy Commissioner, RP Cell, MCD.

TRUE COPY





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1207

**MUNICIPAL CORPORATION OF DELHI,
REMUNERATIVE PROJECT CELL DEPARTMENT,
Dr. Bhanu Prasad Mukherjee Civic Centre (25th Floor),
Jawaharlal Nehru Marg, New Delhi-110002**

No. AC/RPC/MCD/2024/b.153

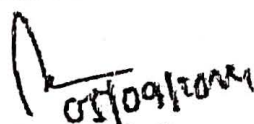
Date: 05/09/24

ORDER

During the course of recent visit by Senior officials of MCD, various authorized parking sites were found having lack of proper demarcation of parking area/ECS with yellow lines. The issue has also been discussed during meeting chaired by Hon'ble LG of Delhi regarding parking situation in Delhi.

In view of above, all parking contractors are hereby directed to demarcate their parking area as applicable with thermosstatic yellow paint wherein each ECS should be demarcated in angular (45°) marking.

All concerned area inspectors are also directed to ensure the above directions and furnish a compliance report within a week


05/09/2024
Assistant Commissioner
RP Cell/MCD

To:

1. All parking contractor of RP Cell.
2. All Area Inspectors, RP Cell.

Copy to:-

1. Deputy Commissioner/RPC, MCD.

TRUE COPY

S. No.	NAME OF PARKING SITE	ZONE	2w	4w
1	Hauz Khas (Multilevel)	South Zone	0	360
2	Munirka (Multilevel)	South Zone	0	200
3	New Friends Colony (Multilevel)	Central	0	318
4	Kalkaji (Multilevel)	Central	0	385
5	Rajouri Garden, J-Block (Multilevel)	West	0	234
6	Parade Ground (MLUG)	City SP	0	1193
7	Church Mission Road (MLUG)	City SP	0	571
8	Asaf Ali Road (MLUG)	City SP	0	1000
9	Parking site 'lot D' at Distt. Centre Rajender Place	KBZ	160	108
10	Parking lot 'E' plot No. 9-A, Distt. Centre Rajender Place	KBZ	38	42
11	MLUG Model Town	KPZ	0	86
12	Multilevel Car Parking Krishna Nagar	SSZ	0	300
13	Multilevel Parking Subhas Nagar Block No. 6/7	West	0	236
14	Infront of Plot No. 17-19 Rajender Place	KBZ	123	99
15	Multilevel Stack Parking at Satbhawan Road in WEA	KBZ	0	90
16	Multilevel Stack Parking at Arya Nagar Behind Sheela Cinema	KBZ	0	93
17	Subhash Nagar (Multilevel)	West	0	339

5315

TRUE COPY

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Reference to the page

In my report, it is submitted that the details of the authorised parking sites in the

Sl No.	Name of the parking site	Status
1	ICs, Pooz Gahnd, Main, Malad	Allotted after obtaining NOC from Delhi Traffic Police
2	Central Market, Lajpatti, Malad	Allotted after obtaining NOC from Delhi Traffic Police
3	NYA Sector Road	Allotted after obtaining NOC from Delhi Traffic Police
4	Saraswati Marg	Allotted after obtaining NOC from Delhi Traffic Police
5	Govindra Road	Allotted after obtaining NOC from Delhi Traffic Police
6	Almal Khair Road	Allotted after obtaining NOC from Delhi Traffic Police
7	Mulberry Stack, Railway Station, Sakinaka Road, NEA	Stack Parking
8	Seriki Park	Covered parking
9	NCD School Ground, NEA	Covered parking

Copy 1/100



It is further submitted that the above parking sites are situated in the market place and these parking sites are allotted to the parking contractor after obtaining the NOC from the Delhi Traffic Police and in case of covered parking sites, no NOC from Traffic Police is required.

Submitted please

Administrative Officer, RP Cell

Assistant Commissioner, RP Cell

DC/RC

M
W

MOHIT BANSAL
DC

TRUE COPY

Subject: Hon'ble NGT Case in the matter OA No.663 of 2023 (News item published in Indian Express dated 07.10.2023 titled GRAP Stage 1 kicks in as air quality dips to poor, condition likely to prevail till Sunday".

The subject matter was listed on 05.11.2024 and the reply of the points pertaining to the RP Cell was provided to the Mp. Counsel (copy placed opposite). However, as per discussion with the Mpl. Counsel the following may also be included in the reply of the department:

"That the parking is an integral component of MCD. It is regulated in a proper manner, without disturbing the smooth flow of traffic. Mostly it is not allocated on main roads. Generally they are allocated inside complexes either on the land allocated by DDA or belonging to MCD. The maps and the mode of parking and all the measurements carried out through auto CAD are provided to Traffic personnel. They are well aware of the arrangements allocated to contractors. Any deviations against the measurements and site are actionable. Traffic police is empowered to take action."

2024
741

Submitted please.

Administrative Officer, RP Cell

SHALENDER
Administrative Officer
R.P. Cell/MCD

20.11.24
DA/RPC

Assistant Commissioner, RP Cell

may be forwarded to DEMC for
better r/a.

DEPARTMENT SEAL
Assistant Commissioner
Remunerative Project Cell, MCD

DC/RPC - on leave

Add. Commissioner (RPC)

20/11/24

Add. Commissioner (DEMC)

AMIT. KUMAR SHARMA
I.R.S.
Addl. Commissioner (M.C.D.)

SECO (S)-II HO
H. ...
21/11/24

22/11/24

TRUE COPY

[Signature]